

CONTESTED COMMERCIAL CASES DISPOSED DURING THE MONTH OF OCTOBER-2025																
SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	DATE DECISION	DAYS FOR DISPOSAL	WHETHER PRE-INSTITUTION MEDIATION TOOK PLACE	NATURE DISPOSAL (CONTESTED SETTLED)	DATE EXECUTION /N DECREE	NUMBER OF DAYS FOR EXECUTION	ACT SECTION
1	MS. NEELOFER ABIDA PERVEEN DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	301, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	SUIT FOR RECOVERY	CS COMM-1155/2024	21.10.2024	CSL FINANCE LTD. VS VIMAL AND ORS.	DIPANSHU MEENA & GURUMUKH SINGH	9999397965 & 9810547013	04.10.2025	348	YES	CONTESTED	----	---	SUIT FOR RECOVERY
			301, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	PETITION U/S 34 OF ARBITRATION ACT	CS COMM-164/2025	04.02.2025	PUNJAB NATIONAL BANK VS. DINESH KUMAR TYAGI AND ORS.	PARAS AGGARWAL & RAJBIR BANSAL	9810600656 & 9868140686	15.10.2025	253	YES	CONTESTED	----	---	SUIT FOR RECOVERY
			301, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	SUIT FOR RECOVERY	CS COMM-2589/2022	29.11.2022	PANASONIC LIFE SOLUTION VS ASHOK KUMAR	K. G. BANSAL & GURUMUKH SINGH	9650682928 & 9810541013	18.10.2025	1054	YES	CONTESTED	----	---	SUIT FOR RECOVERY
			301, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	SUIT FOR RECOVERY	CS COMM-668/2023	19.04.2023	UMESH TYAGI VS MCD & ANR.	AKHIL RANAI & SANJEET MALIK	7838798382 & 9958150227	29.10.2025	924	YES	CONTESTED	----	---	SUIT FOR RECOVERY
2	SH. RAJESH KUMAR GOEL DISTRICT JUDGE (COMMERCIAL COURT)-02	CENTRAL	306	CS (COMM)/	CS (COMM)/118/2025	25-01-2025	SACHIN JAIN VS M/S SOPAN INTERNATIONAL	ADITYA JAIN	8383953944	06-10-2025	254	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY
			306	CS (COMM)/	CS (COMM)/513/2024	25-04-2024	SIR GANGA RAM HOSPITAL VS MR ARUN KUMAR JAIN AND ANR	ANJALI NEHRA	9811210664	14-10-2025	537	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY
			306	CS (COMM)/	CS (COMM)/859/2023	27-05-2023	DIVYESH INDIA COTTON GROUP THROUGH PROPRIETOR VS NAJEEB KHAN	DIXIT MEHTA	8556059335	25-10-2025	882	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY
			306	CS (COMM)/	CS (COMM)/655/2023	18-04-2023	M/S SUPREME SALES AGENCY VS M/S ECONSHIP TECH PVT LTD	SAKET GROVER	9811471337	27-10-2025	923	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY
3	MS. DEVENDER KUMAR SHARMA DISTRICT JUDGE, COMMERCIAL COURT-03	CENTRAL	303, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	RECOVERY OF MONEY	CS/DJ/6052/2018	07.09.2018	SUMAN GROVER PROP. OF M/S GROSON ENGINEERS VS M/S VARUN GUPTA AND CO.	A.K. TRIVEDI AND ASSOCIATES & GANESH KHANNA	9810104312 & 8700091922	15.10.2025	2595	YES	DISMISSED	-	-	-
			303, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	RECOVERY OF MONEY	COMM/332/2025	24.03.2025	SAHIL DUGAL VS MCD & ANR.	SATYENER KR. SINGH AND AKASH CHATTERJEE	9999347660 & 9811161525	30.10.2025	220	YES	DECREE			
4	MS ANIL KUMAR SISODIA DISTRICT JUDGE, COMMERCIAL COURT-04	CENTRAL	304	ARBITRATION	OMP (COMM.)/21/2025	08-05-2025	MAHABIR M VS HDB FINANCIAL SERVICES LIMITED	SH. BHARAT MALHOTRA	8447151507	15-10-2025	160 DAYS	NO (PETITION U/S 34 OF ARBITRATION ACT)	CONTESTED	NA	NA	ARBITRATION
			304	RECOVERY	CS (COMM)/1339/2024	06-12-2024	REVPRO HOTELS VS M/S MSX BUILDCON PVT. LTD.	SH. KAMAL KUMAR	9650099833	17-10-2025	315 DAYS	YES	CONTESTED	NA	NA	RECOVERY

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETITIONER NAME VSADVOCA RESPONDENT NAME	ADVOCATE MOBILE NUMBER	DATE DECISION	OFDAYS FOR DISPOSAL	WHETHER PRE- INSTITUTEION MEDIATION TOOK PLACE	NATURE DISPOSAL (CONTESTED SETTLED)	OFDATE OF EXECUTIO /N DECREE	OFNUMBER OF EXECUTI ON OF	ACT DAYS SECTION
			304	RECOVERY	CS (COMM)/590/2024	13-05-2024	LOKESH KUMAR VS SH. RAKESH MANOJ KUMAR GUPTA PATIYAL	9811539888	18-10-2025	523 DAYS	YES	CONTESTED	NA	NA	RECOVERY
			304	RECOVERY	CS (COMM)/1405/2024	20-12-2024	MS MITTAL TIMBERSH. ANIL TRADERS THROUGH ITS PROPRIETOR SH. SAT NARAIA N MITTAL VS MS NOIDA BUILDWELL THROUGH ITS PROPRIETOR SH	9810394594	29-10-2025	313 DAYS	YES	CONTESTED	NA	NA	RECOVERY
			304	RECOVERY	CS (COMM)/572/2024	08-05-2024	ASHOK KANODIASH. MAHARAJ PROPRIETOR M/S METALS INIDA VS BAL SAROOP CHHABRA PROPRIETOR M/S SEWA RAM AND SONS	9818408033	31-10-2025	541 DAYS	YES	CONTESTED	NA	NA	RECOVERY
5	SH. MANOJ KUMAR DISTRICT JUDGE (COMMERCIAL COURT)-05	CENTRAL	305 EXTENSION BLOCK THO DELHI	RECOVERY	CS(COMM)-115/2023	18.01.2023	CORDOVA LEARNING SOLUTION PVT. LTD. VS. SUNRISE BOOK DISTRIBUTORS	9871214093	18.10.2025	1004 DAYS	YES	CONTESTED	NIL	NIL	RECOVERY
6	SH. RAM LAL MEENA, DJ COMM-06 TIS HAZRI COURT CENTRAL DELHI	CENTRAL	NIL												
7	SH. MUKESH KUMAR GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07	CENTRAL	302	CS(COMM)	496/2024	23.04.2024	SURENDER KUMAR VS MCD	9811161525	18.10.2025	423	NA	CONTESTED	NA	NA	RECOVERY
			302	CS(COMM)	1265/2024	18.11.2024	M/S V.G. MARKETING PVT. LTD. VS VIRENDER	9810540219	14.10.2025	333	NA	CONTESTED	NA	NA	RECOVERY
8	SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	308 EXTENSION BLOCK THO DELHI	SUIT FOR RECOVERY	CS (COMM)/3014/2019	21-12-2019	M/S. HPL ELECTRIC AND POWER LTD VS M/S UNILEC ENGINEERS LTD AND ORS.	9810210832	30-10-2025	2140 DAYS	YES	CONTESTED PLAINT RETURNED	NIL	NIL	RECOVERY
			308 EXTENSION BLOCK THO DELHI	SUIT FOR PERMANENT INJUNCTION , RESTRAINING OF TRADE MARK	CS (COMM)/1306/2021	06-04-2021	RAIS AHMAD VS ANEES AHMAD	8851145382	17-10-2025	1655 DAYS	YES	CONTESTED DECREE	NIL	NIL	SUIT FOR PERMANENT INJUNCTION RESTRANIN
			308 EXTENSION BLOCK THO DELHI	MISC. APPLICATION	MISC DJ/418/2025	23-05-2025	PRAVEEN GARG VS NA MEENU SHARMA	NA	10-10-2025	140 DAYS	NO	CONTESTED DISMISSED			
			308 EXTENSION BLOCK THO DELHI	U/S 9 OF ARBITRATION ACT	OMP (COMM.)/801/2025	09-09-2025	ADITYA BIRLA CAPITAL LIMITED VS M/S HAYATS MEDICAL AND ORS.	7455023130	06-10-2025	27 DAYS	NO	CONTESTED ALLOWED			
9	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	CENTRAL	NIL												
10	SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	307	CIVIL	CS (COMM)/1397/2024	18/12/24	VIJAY ABROL VS. P.K. JAIN HIMANSHU RASTOGI	9899666958	13/10/25	299	NO	CONTESTED	13/10/25		

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OPPETITIONER NAME VSRESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	DATE OF DECISION	OFDAYS FOR DISPOSAL	WHETHER PRE-INSTITUTION MEDIATION TOOK PLACE	NATURE OF DISPOSAL (CONTESTED SETTLED)	OFDATE OF EXECUTION /N DECREE	OFNUMBER OF DAYS FOR EXECUTION	ACT SECTION
			307	CIVIL	CS (COMM)/1411/2024	20/12/24	VIJAY ABROL VS.P.K. JAIN LAKSHAY		9899666958	16/10/25	300	NO	CONTESTED	16/10/25		
			307	CIVIL	CS (COMM)/568/2025	20/05/25	JASWANT SINGH DABASVS. MUNICIPAL CORPORATION OF DELHI	SATYENDRA KUMAR SINGH	9811161525	18/10/25	151	NO	CONTESTED	18/10/25		
11	SH. S.S RATHI, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	COURT ROOM 310	CS (COMM)	CS (COMM)/1043/2024	19-09-2024	M/S AHUJA BOOK COMPANY PVT LTD VS GAUTAM M/S BISHNUPUR PUBLIC INSTITUTE OF MEDICAL SCIENCE	YOGENDRA SINGH	9810668042 8287177965	09/10/25	385	-	CONTESTED	-	-	-
12	SH. RAVINDER BEDI, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	401	CS COMM	673/2024	31.05.2024	M/S RAM NIWAS GOEL V/S MCD	AVINASH K. TRIWEDI	9871441764	27.10.2025						
			401	CS (COMM)	495/2024	23.04.2024	REKHA DEVI V/S MCD	SATYENDRA KURMAR SINGH	9811161525	28.10.2025						
			401	MISC DJ	640/2025	18.08.2025	PAWAN CHOTIA V/S SAPCO BREWS INDIA PVT LTD	ANIL KUMAR TIYAGI	8527929282	28.10.2025						
13	SH. M.K NAGPAL, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	402	CIVIL SUIT	CS (COMM)/1336/2023	10.10.2023	10-10-2023G.B.SINGH VS AADHARSHREE PAPERS	ADVOCATE R.P. SHARMA	9910555881	14.10.2025						
			402	CIVIL SUIT	CS (COMM)/1605/2023	19.12.2023	MUKESH KUMAR VS RISHABH KESHARWANI	VIPIN KUMAR	9810564087	31.10.2025						
14	SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	WEST		CS	CS (COMM)/75/2019	15-03-2019	SOMNATH YADAV @SHOBH NATH YADAV VS JAI NATH YADAV AND ANR	ANIL SHARMA(P),	9811179209	13-10-2025	2404	YES	DECREE	NIL	NIL	
				CS	CS (COMM)/229/2022	22-03-2022	M/S OKAYA POWER PVT LTD VS M/S SAGAR MARKETING AND ANR	ACHIN MITTAL(P),	9811112729	18-10-2025	1306	YES	DECREE	NIL	NIL	
				CS	CS (COMM)/9/2025	03-01-2025	UCO BANK VS ARUNK SACHDEVA PROP OF KUMAR SUBHASH FOOTWEAR AND GARMENTS	KAMLESH KUMAR TIWARI(P),	9310019131	27-10-2025	297	YES	DECREE	NIL	NIL	
15	MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)-02	WEST			CS (COMM)/466/2022	44716	M/S AARUSH GEMS PVT. LTD VS M/S DIAMOND CRAFT LTD.			17/10/25	1231					
					CS (COMM)/172/2023	44977	THROUGH PROPRIETOR KULDEEP KAPUR VS RAJA CHAWLA @ RAJU CHAWLA			31/10/25	984					
					CS (COMM)/724/2023	45196	M/S FIRST BITE FRUITS AND VEGETABLES PVT. LTD VS S. CHAND HOTELS PVT. LTD.			28/10/25	762					
					CS (COMM)/926/2023	45278	UNION BANK OF INDIA VS AKSHITA GUPTA			25/10/25	677					

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	DATE DECISION	OFDAYS FOR DISPOSAL	WHETHER PRE-INSTITUTION MEDIATION TOOK PLACE	NATURE DISPOSAL (CONTESTED SETTLED)	OFDATE EXECUTIO /N DECREE	OFNUMBER OF EXECUTION	ACT OF DAYS SECTION
16	SH. RAGHUBIR SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	WEST			CS (COMM)/466/2022	44716	M/S AARUSH GEMS PVT LTD VS M/S DIAMOND CRAFT LTD.			17/10/25	1231					
					CS (COMM)/172/2023	44977	THROUGH PROPRIETOR KULDEEP KAPUR VS RAJA CHAWLA @ RAJU CHAWLA			31/10/25	984					
					CS (COMM)/724/2023	45196	M/S FIRST BITE FRUITS AND VEGETABLES PVT. LTD VS S. CHAND HOTELS PVT. LTD.			28/10/25	762					
					CS (COMM)/926/2023	45278	UNION BANK OF INDIA VS AKSHITA GUPTA			25/10/25	677					
17	SH. SANJEEV AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	CS (COMM)	251/2022	30/03/22		SUPER CASSETTES INDUSTRIES PVT. LTD. VS M/S LEARNING	9717496117	16/10/25	1296	NA	DECREE	NIL	NIL		
			COUNTER CLAIM	13/2022	27/02/23		SUPER CASSETTES INDUSTRIES PVT. LTD. VS M/S LEARNING	999909935	16/10/25	962	NA	DECREE	NIL	NIL		
			CS (COMM)	345/2023	20/04/23		J INDUSTRIES INDIA LIMITED VS SIDHARTH SHARMA	9953030485	31/10/25	925				NIL		
			CS (COMM)	657/2024	30/07/25		M/S ALLIANCE TECH SOLUTIONS PVT. LD.VS ABC INFO SYSTEM	9899454835	29/10/25	91	NA	DECREE	NIL			
18	SH. AJAY GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST		CS (COMM)	CS (COMM)/526/2024	01-07-2024	RABINDRA SINGH VS NARAN MANDAL			15-10-2025						
				CS (COMM)	CS (COMM)/876/2023	01.12.2023	M/S VINTAGE CREDIT AND LEASING PCT LTD VS RAM NIWAS SINGH			31-10-2025						
19	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST		CS (COMM)/587/2022	CS (COMM)/587/2022	22-07-2022	ANITA NIGAM VS MANISH RATHORE			08-10-2025		YES	DECREE			
				CS (COMM)/769/2023	CS (COMM)/769/2023	14-10-2023	CANARA BANK VS TRIPTI			10-10-2025		YES	PARTLY DECREED/DISMISS ED			
				CS (COMM)/283/2024	CS (COMM)/283/2024	26-03-2024	MS ODITI APPLIANCES LLP VS TUSHAR ROY			09-10-2025		YES	DECREE			
				CS (COMM)/337/2024	CS (COMM)/337/2024	15-04-2024	ODITI APPLIANCES LLP VS MAHANAMA TRADERS			09-10-2025		YES	DECREE			
				CS (COMM)/169/2025	CS (COMM)/169/2025	03-03-2025	LAKSHMI FLOAT GLASS LIMITED VS ASHOK KUMAR PROP MAHILPUR GLASS HOUSE			28-10-2025		YES	DECREE			

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETITIONER NAME VSADVOCATE RESPONDENT NAME	ADVOCATE MOBILE NUMBER	DATE DECISION	OFDAYS FOR DISPOSAL	WHETHER PRE- INSTITUTION MEDIATION TOOK PLACE	NATURE DISPOSAL (CONTESTED SETTLED)	OFDATE OF EXECUTIO /N DECREE	OFNUMBER OF EXECUTI ON OF	ACT OF DAYSSECTION	
20	SH. PULASTYA PARAMCHALA, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	1	OMP(COMM)	40/2025	28.03.2025	CENTRAL MEDICAL SERVICES SOCIETY VS. M/S CENTURION LABORATORIES	9818131566	06.10.2025	192	NO	DISMISSED	NIL	NIL	U/S 34	
				ARBTN	5042/2018	10.09.2018	NATIONAL SEEDS CORPORATION LTD. VS. ANKUR AGARWAL	9811388656	08.10.2025	2585	NO	DISMISSED	NIL	NIL	U/S 34	
				CS(COMM)	739/2019	19.12.2019	KOTAK MAHINDRA BANK LTD. VS. AMIT BANSAL AND ANR.	9654926809	04.10.2025	2116	YES	DECREED	NIL	NIL	RECOVERY	
				CS(COMM)	684/2021	24.12.2021	SJR EMBROIDERY PVT. LTD. VS. STATE BANK OF INDIA	9999852428	14.10.2025	1390	YES	DECREED	NIL	NIL	RECOVERY	
				CS(COMM)	228/2023	17.04.2023	M/S NIRMAL MARBELS LTD. VS. M/S INDUSIND BANK AND ORS	9818416099	15.10.2025	912	YES	DECREED	NIL	NIL	RECOVERY	
				CS(COMM)	32/2020	20.01.2020	NITESH BANSAL VS. ANSHUL G OEL	9711232231	16.10.2025	2096	YES	DECREED	NIL	NIL	RECOVERY	
				CS(COMM)	395/2022	04.05.2022	JAI KISHAN ROHRA VS. HIMANSHU BHASIN	9891880710	31.10.2025	1276	YES	DECREED	NIL	NIL	RECOVERY	
21	SH. BHUPESH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	NEW DELHI	25	CS (COMM.)	443 / 2023	03.08.2023	BALAJI CONSTRUCTIONS COMPANY VS. UPJAIN SADAN THROUGH ADMINISTRATIVE OFFICER INCHARGE	9899907797	06.10.2025	796	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY	
				CS (COMM.)	393 / 2024	02.05.2024	GANGOTRI ELECTRONICS PVT. LTD. VS. M/S S TEN ELECTRONICS	MR. BHAGAT	NOT PROVIDED	17.10.2025	534	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY
				CS (COMM.)	411 / 2024	09.05.2024	MARINO INDUSTRIES LTD. VS. GARUDAKUMAR CONSTRUCTION AND ENGINEERING PVT. LTD.	MR. SANJEEV KUMAR	9996994349	30.10.2025	540	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY
22	MS. DEEPALI SHARMA, DISTRICT JUDGE (COMMERCIAL COURT)-03	NEW DELHI	27	SUIT FOR RECOVERY	CS (COMM.)/617/2019	24/09/19	SERVOTECH POWER SYSTEMS VS UNITED BANK OF INDIA	RAVI CHAUHAN	9871694660	04/10/25	2202	YES	DISPOSED	NIL	NIL	SUIT FOR RECOVERY
				OBJECTION PETITION U/S 34 OF ARBITRATION	OMP (COMM.)/91/2024	23/04/24	M/S INDIAN AGROSH. MARKETING COOP LTD VS UNION OF INDIA	SH. CHIRAG VERMA	7982631016	06/10/25	531	NO	DISPOSED	NIL	NIL	OBJECTION PETITION U/S 34 OF ARBITRATION
				OBJECTION PETITION U/S 34 OF ARBITRATION	OMP (COMM.)/92/2024	23/04/24	M/S INDIAN AGROSH. MARKETING COOP LTD VS UNION OF INDIA	SH. CHIRAG VERMA	7982631016	06/10/25	531	NO	DISPOSED	NIL	NIL	OBJECTION PETITION U/S 34 OF ARBITRATION
				OBJECTION PETITION U/S 34 OF ARBITRATION	OMP (COMM.)/93/2024	23/04/24	M/S INDIAN AGROSH. MARKETING COOP LTD VS UNION OF INDIA	SH. CHIRAG VERMA	7982631016	06/10/25	531	NO	DISPOSED	NIL	NIL	OBJECTION PETITION U/S 34 OF ARBITRATION
				OBJECTION PETITION U/S 34 OF ARBITRATION	OMP (COMM.)/94/2024	23/04/24	M/S INDIAN AGROSH. MARKETING COOP LTD VS UNION OF INDIA	SH. CHIRAG VERMA	7982631016	06/10/25	531	NO	DISPOSED	NIL	NIL	OBJECTION PETITION U/S 34 OF ARBITRATION

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	DATE OF DECISION	DAYS FOR DISPOSAL	WHETHER PRE-INSTITUTION MEDIATION TOOK PLACE	NATURE OF DISPOSAL (CONTESTED SETTLED)	DATE OF EXECUTION /N DECREE	NUMBER OF EXECUTION	ACT OF DAYS SECTION
				OBJECTION PETITION U/S 34 OF ARBITRATION	OMP (COMM.)/95/2024	23/04/24	M/S INDIAN AGRO MARKETING COOP LTD VS UNION OF INDIA	SH. CHIRAG VERMA	9810729487	06/10/25	531	NO	DISPOSED	NIL	NIL	OBJECTION PETITION U/S 34 OF ARBITRATION
				OBJECTION PETITION U/S 34 OF ARBITRATION	OMP (COMM.)/96/2024	23/04/24	M/S INDIAN AGRO MARKETING COOP LTD VS UNION OF INDIA	SH. CHIRAG VERMA	9810729487	06/10/25	531	NO	DISPOSED	NIL	NIL	OBJECTION PETITION U/S 34 OF ARBITRATION
				OBJECTION PETITION U/S 34 OF ARBITRATION	OMP (COMM.)/97/2024	23/04/24	M/S INDIAN AGRO MARKETING COOP LTD VS UNION OF INDIA	SH. CHIRAG VERMA	9810729487	06/10/25	531	NO	DISPOSED	NIL	NIL	OBJECTION PETITION U/S 34 OF ARBITRATION
23	MS. SAVITA RAO, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	12, NEW COURT BLOCK-I	CIVIL SUIT	CS (COMM)/198/2024	20-04-2024	M/S CANDID VENTURES PVT LTD VS MS ARYAN SINGH INFRA HEIGHTS PVT LTD	SH. PRATAP SINGH	9810729487	17-10-2025	545	YES	DECREED	NA	NA	SUIT FOR RECOVERY
			12, NEW COURT BLOCK-I	CIVIL SUIT	CS (COMM)/580/2022	12-10-2022	M/ S SKB INFRATECH VS M/S KRISHNAMURTHY AND CO AND ORS	SH. KULDEEP YADAV	9811552961	18-10-2025	1102	YES	DECREED	NA	NA	SUIT FOR RECOVERY
			12, NEW COURT BLOCK-I	CIVIL SUIT	CS (COMM)/571/2024	21-12-2024	ABHISHEK ENTERPRISES VS MUNICIPAL CORPORATION OF DELHI	SH. ASEEM MEHROTRA	9811062351	18-10-2025	301	YES	DECREED	NA	NA	SUIT FOR RECOVERY
			12, NEW COURT BLOCK-I	CIVIL SUIT	OMP (COMM.)/11/2024	12-03-2024	PLANET ADVERTISEMENT VS NEW DELHI MUNICIPAL COUCL	SH. KUNAL KALRA	9871028645	27-10-2025	594	NO	ALLOWED	NA	NA	PETITION U/S 34 OF THE ARBITRATION &
24	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	NIL													
25	SH. SANDEEP YADAV	SOUTH	17, NEW COURT BLOCK-I	COMMERCIAL	CS (COMM)/280/2019	21-09-2019	M/S KD SHUTTERING STORE VS VPR INTCON PVT LTD AND ORS	BASHARAT AHMED SHAH(P)	9811783354, 9811783351	16-10-2025	2217	YES	CONTESTED	NA	NA	CIVIL PROCEDURE CODE--CPC
26	SH. AJAY KUMAR JAIN, DISTRICT JUDGE (COMMERCIAL COURT) (DIGITAL)-04	SOUTH	29, NEW COURT BLOCK-II	COMMERCIAL	CS (COMM)/370/2022	08.06.2022	MRS DHEERU KOHLI AND ANR VS STABILIG ROAD SOLUTIONS PVTLTD	VIBHOR GARG	9811352998	31.10.2025	1241	YES	CONTESTED	NIL	NIL	SUIT FOR RECOVERY
			29, NEW COURT BLOCK-II	COMMERCIAL	CS (COMM)/226/2024	08.05.2024	CASA 2 STAYS PVT LTD VS BINEET TRIPATHI	HARISH MALIK	7838855710	31.10.2025	541	YES	CONTESTED	NIL	NIL	SUIT FOR RECOVERY U/S 2(i)(C) (XVIII)
27	SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	40, NEW COURT BLOCK-II	COMMERCIAL	CS (COMM) 150/2021	27-03-2021	SHAKIR SAIPI VS M/S IDEES INTERIORS P. LTD.	SANKUR SINGHAL	9811126091	14-10-2025	1662	YES	DISMISSED	-	365	RECOVERY OF MONEY
			40, NEW COURT BLOCK-II	COMMERCIAL	CS (COMM) 33/2020	22-01-2020	M/S IDEES INTERIORS P. LTD. VS SHAKIR SAIPI	ANUDATT DUBEY	11-24332423	14-10-2025	2092	YES	DISMISSED	-	365	RECOVERY OF MONEY
			40, NEW COURT BLOCK-II	COMMERCIAL	CS (COMM) 228/2024	09-05-2024	MEHTA TEA PVT. LTD. VS YOUNG ASR INDIA P. LTD.	SUDERSHAN KUMAR BANSAL	9810132015	18-10-2025	527	-	PLAINT RETURNED	-	-	COPY RIGHT ACT TRADE MARK ACT SEC 134-135

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETITIONER NAME VSADVOCA RESPONDENT NAME	ADVOCATE MOBILE NUMBER	DATE DECISION	OFDAYS FOR DISPOSAL	WHETHER PRE- INSTITUTEION MEDIATION TOOK PLACE	NATURE DISPOSAL (CONTESTED SETTLED)	OFDATE EXECUTIO /N DECREE	OFNUMBER ACT OF EXECUTI ON OF	SECTION
			40, NEW COURT BLOCK-II	COMMERCIAL	CS (COMM) 419/2021	14-12-2021	GABRIEL INDIA LTD.VS. K. UM LOHIYA TWO PADMABHAN WHEELER P. LTD.	9818076566	30-10-2025	1416	YES	DECREED	-	-	SUIT FOR RECOVERY OF MONEY
28	SH. LAL SINGH, DISTRICT JUDGE	SOUTH-EAST	18 BLOCK 1	CS(COMM)	1122/2023	19-12-2023	RANI MALIK VS UNION BANK OF INDIA	9876203512	31-10-2025	682	--	DECREED	--	--	
29	SH. LALIT KUMAR LD. DJ COMM-02, DJ-COMM-2, SAKET COURTS, NEW DELHI.	SOUTH-EAST	14	COMMERCIAL	CS/COMM/946/22	16.09.2022	STALWART FACILITIES VS. PRET STUDY	29.10.2025	WITHIN 15 DAYS	26.11.2025	---	---			
30	SH. VRINDA KUMARI	SOUTH-EAST	20	COMMERCIAL SUIT	CS (COMM)/44/2024	45316	M/S E3 FURNITURE PVT. LTD. VS M/S NEWLEGAL MODERN BAZAR SERVICES DEPARTMENT STORE PVT. LTD.	9810682372	45943	627	YES	CONTESTED	--	--	
				COMMERCIAL SUIT	CS DJ/592/2019	43662	BRAND PROTECTORS INDIA PVT LTD VS KENT RO SYSTEMS LTD	8826774067	45948	2286	NO	CONTESTED	--	--	
				COMMERCIAL SUIT	CS (COMM)/513/2021	44510	ABHISHEK KUMAR VS M.G. MOBILE INDIA PVT LTD	9560956484	45961	1451	YES	CONTESTED	--	--	
31	MS. ANU GROVER BALIGA	SOUTH-EAST	21	COMMERCIAL SUIT	CS (COMM)/144/2022	44586	SABIR ALI VS AZAM TRADING CO. AND ORS.	9811676571	45957	1371	--	DECREED	--	--	
				COMMERCIAL SUIT	CS (COMM)/3593/2024	45518	SUSHIL KUMAR VS MR. BITTOO SONDHI	9792419911	45961	1443	--	DECREED	--	--	
32	MS. NEELAM SINGH	SOUTH-EAST	22	COMMERCIAL CASE	CS (COMM)/862/2023	26-09-2023	MR. JAGVINDER SINGH VS M/S CAPACITE INFRA PROJECT LTD.	-	06-10-2025	741	YES	CONTESTED	--	--	
				COMMERCIAL CASE	MISC DJ/547/2025	15-05-2025	HARBHAJAN SINGH BAGGA VS M/S. SHIV ASSOCIATES	-	15-10-2025	153	YES	CONTESTED	--	--	
				COMMERCIAL CASE	OMP (COMM.)/6/2023	16-01-2023	NAFED VS VINAY INDUSTRIES LTD.	-	27-10-2025	1015	YES	CONTESTED	--	--	
				COMMERCIAL CASE	CS (COMM)/394/2025	07-05-2025	M/S NAKSH JEWELLERS VS RISHI SEHDEV AND ANR.	-	28-10-2025	174	YES	CONTESTED	--	--	
33	MS. NEERA BHARIHOKE, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH-EAST	23	COMMERCIAL CASE	CS (COMM)/340/2024	07-05-2024	VIDUR KOHLI-HUF VS MR. MANOJ KAPOOR	9810910333	04-10-2025	515	YES	CONTESTED	---	---	
				COMMERCIAL CASE	CS (COMM)/400/2024	22-05-2024	TRIVENI CARGO EXPRESS INDIA PVT. LTD. VS M/S ACCURATE FREIGHT LOGISTICS AND ANR.	-	04-10-2025	500	YES	CONTESTED	---	---	

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETITIONER NAME VSADVOCA RESPONDENT NAME	ADVOCATE MOBILE NUMBER	DATE DECISION	OFDAYS FOR DISPOSAL	WHETHER PRE- INSTITUTE MEDIATION TOOK PLACE	NATURE DISPOSAL (CONTESTED SETTLED)	OFDATE OF EXECUTIO /N DECREE	OFNUMBER OF EXECUTIO FOR ON	ACT DAYS SECTION
				COMMERCIAL CASE	CS (COMM)/405/2023	29-04-2023	M/S INTAGE INDIA PVT. LTD. THROUGH ITS ASSOCIATED SUNIL PAWAR VS M/S A V INDUSTRIES AND ANR THROUGH ITS PARTNER	8999184281	08-10-2025	893	YES	CONTESTED	---	---	
34	MS. NIRJA BHATIA, I.D. DISTRICT JUDGE (COMMERCIAL COURT-07)DIGITAL, SOUTH-EAST, SAKET COURT	SOUTH-EAST	30	CS (COMM)	276/2023	22.03.2023	M/S MOHANSHREY GOLDWATER V/S M/S KAPOOR GPS GARMENTS	9717755441	08.10.2025	931	--	DECREED	--	--	
			30	CS (COMM)	392/2025	06.05.2025	AMBHA ELECTRIC V/S PNSEINFRASTRUTURE	9999650755	10.10.2025	157		NON SUITED	--	--	
			30	OMP (COMM)	45/2025	04.06.2025	M/S DELHI TOURISM V/S THERMAL ENGINEERS	9810183379	16.10.2025	134		REJECTED	--	--	
			30	CS (COMM)	103/2024	16.02.2024	PSA NITROGEN V/S BLUE STAR	9758321008	17.10.2025	609		NON SUITED	--	--	
35	SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST	39	CS/COMM	697/2025		M/S SUPER AUTO CENTER V/S M/S DAYALGAURAV TOURIST TRANSPORT	SUSHILA (P) GAURAV BHARDWAJ (D) 9910610273 (P) 9871638609 (D)	08.10.2025	1177	NO	DISMISSED	N.A.	N.A	
				CS/COMM	3631/24	29.08.2024	SAMEER ENTERPRISES V/S CRAFTTECH INFRA PROJECTS	ANKUR SINHA (P) PRASHANT BHARDWAJ (D) 8552883399 (P) 9693993606 (D)	16.10.2025	413	NO	DECREED	N.A.	N.A	
				CS/COMM	2951/24	05.08.2024	VIKAS JHA V/S NIVAN BUPA HEALTH INSURANCE	NISHANT KAUSHIK (P) CHARU SACHDEV (D) 9910244284 (P) 9958207423 (D)	18.10.2025	439	YES	DECREED	N.A.	N.A	
				CS/COMM	94/2022		MUNESH GOYLA V/S MUTHOOT FINANCE LTD	DEEPAK KR MITTAL(P) & L. D. SHARMA 9821252126 (P) 9910040471 (D)	28.10.2025	1413	YES	DISMISSED	N.A.	N.A	
36	SH. DEVENDER KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	209	RECOVERY	129/2024	20-04-2024	GOPAL VS. M/S AXIS INNOVATIONS PVT.LTD.	S.L. SAGAR VS. G.K SHARMA	29-10-2025	554	YES	CONTESTED	NIL	NIL	
			209	RECOVERY	137/2024	27-04-2024	M/S SANDHU MOTORS FINANCE PVT.LTD. VS. BHARTI	SLONI ARORA VS. JITENDER SINGH	18-10-2025	536	YES	CONTESTED	NIL	NIL	
			209	RECOVERY	306/2024	08-10-2024	SC AGGARWAL VS. WHELM TEXTILES INDIA PVT.LTD.	PARMOD SINGH VS. KAWALJIT KOCHAR	08-10-2025	365	YES	CONTESTED	NIL	NIL	
			209	RECOVERY	27/2025	25-01-2025	BANK OF BARODA VS. PANKAJ YADAV	MONIKA CHAUHAN VS. RAVINDER KUMAR	31-10-2025	276	YES	CONTESTED	NIL	NIL	
37	MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	NIL												
38	SH. GORAKH NATH PANDEY, DISTRICT JUDGE (COMMERCIAL)-01	NORTH EAST	201, NEW BUILDING KKD	C.S. (COMM)	08/2025	10-01-2025	ICICI BANK LTD VS- VINESH SHARMA	-	08-10-2025	-	-	CONTESTED	NO EXECUTIO N FILED TILL DATE	-	

[illegible]

[illegible]